

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 91 OF 2015 &
IA NO. 140 OF 2015**

Dated: 31st August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Raichur Bio Energies Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s)

:

Ms. Nayantara Narayan
For Mr. Pritha Srikumar Iyer

Counsel for the Respondent (s)

:

Mr. Pratiksha Mishra for
Mr. Balaji Sarinivasan
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **05.10.2016.**

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**